

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 970 OF 2006

NATHA SHANKAR MAHAJAN

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for exemption from filing O.T. and office report )

Date: 06/05/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR  
HON'BLE MR. JUSTICE T.S. THAKUR  
HON'BLE MR. JUSTICE C.K. PRASAD

For Appellant(s)

Mr. Ranjan Mukherjee,Adv.

For Respondent(s)

Mr. Ravindra Keshavrao Adsure,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Let the matter be adjourned till  
after the summer vacation.

Let it retain position in the list.

(Sheetal Dhingra)  
Court Master

(Juginder Kaur)  
Court Master